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## NATIONAL COMPANY LAW TRIBUNAL BENGALURUPENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 121/17 in CP No.44/17	-	For hearing	241/ 242	Erofab Exports Pvt. Ltd., & Others Vs Gartex Insta Apparels Pvt. Ltd., & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
ί.	Nischal Dev 9986015530	Petritioner	Trull
2.	SAJI.P. BHN SPJ Lag.	at Adische Lu	Regularis. of

## <u>ORDER</u>

Matter is listed today for passing orders in IA 121/17. List it on 16.01.2018 for passing orders in IA 121/17.

Member (T)

Member (J)